

- (2) The Indian Telegraph (First Amendment) Rules, 1995 published in Notification No. G.S.R. 516 (E) in Gazette of India dated the 23rd June, 1995.

[Placed in Library See No. LT—8070/95]

**Memorandum of Understanding between the Water and Power Consultancy Services (India) Ltd. and the Ministry of Water Resources for the year 1995-96.**

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU) : On behalf of Shri P.V. Rangayya Naidu, I beg to lay on the Table a copy of the Memorandum (Hindi and English versions) of Understanding between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources for the year 1995-96.

[Placed in Library See No. LT—8071/95]

**MESSAGE FROM RAJYA SABHA**

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd August, 1995, agreed without any amendment to the Indian Statistical Institute (Amendment) Bill, 1995, which was passed by the Lok Sabha at its sitting held on 21st August, 1995."

13.04 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**Hundred and Eighth Report**

[Translation]

SHRI RAM NAIK (Bombay North) : Sir, I beg to present 108th Report (Hindi and English version) of the Public Accounts Committee on the action taken on the Sixth Report of Public Accounts Committee (Tenth Lok Sabha) relating to Madras Port Trust.

13.04¼ hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

**Forty Fourth Report**

[English]

SN. LDR. KAMAL CHAUDHARY (Hoshiarpur) : I beg to present the Forty-fourth Report (Hindi and English

versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Thirty-third Report (Tenth Lok Sabha) on Indian Airlines-Under Utilisation of Fleet; Idle wages to Flying Crew, Avoidable payment on leased Aircraft; Wasteful expenditure on training of pilots; and Delay in commissioning of Jet Engine Shop.

13.04½ hrs.

**COMMITTEE ON PETITIONS**

**Twenty Second Report**

[English]

SHRI P.G. NARAYANAN (Gobichettipalayam) : I beg to present the Twenty-Second Report (Hindi and English versions) of the Committee on Petitions.

13.04¾ hrs.

**JOINT COMMITTEE ON OFFICES OF PROFIT**

**Ninth Report**

[English]

SHRI CHIRANJI LAL SHARMA (Karnal) : I beg to present the Ninth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

13.05 hrs.

**COMMITTEE ON SUBORDINATE LEGISLATION**

**Twentieth Report**

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore) : I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

13.05½ hrs.

**COMMITTEE ON PAPERS LAID ON THE TABLE**

**Eighteenth Report and Minutes**

[English]

SHRI NARAIN SINGH CHAUDHRI (Hissar) : Sir, I beg to present the Eighteenth Report (Hindi and English versions) of the Committee on Papers laid on the Table and Minutes of sittings of the Committee relating thereto.